

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.1223/95

Date of Order: 26.3.96

BETWEEN:

A.P.Misra .. Applicant.

A N D

1. The Chairman & (DGOF),
Director General of Ordnance
Factories, 10A, Auckland Road,
Calcutta - 700 001.

2. The General Manager,
Ordnance Factory Project,
Yedumailaram,
Medak District - 502205.

3. The Controller of Accounts,
Ordnance Factory Project,
Yedumailaram,
Medak Dist - 502 205.

.. Respondents.

Counsel for the Applicant .. Mr.A.P.Misra (P-I-P)

Counsel for the Respondents .. Mr.N.R.Devraj

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

O.A. 1223/95.

Dt. of Decision : 26-03-96.

ORDER

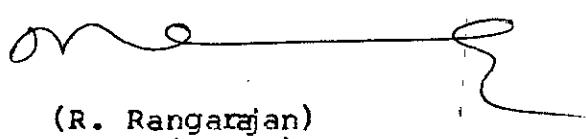
1. As per Hon'ble Shri R. Rangarajan, Member (Admn.)

This OA is filed praying for a direction to the respondents to pay all the transfer entitlement due by issuing fresh orders as public interest transfer.

2. The party-in-person who has to argue this case was not present today. Even earlier also he was not present. It is seen from the representation addressed to R-2 on 01-09-1994 (Annexure A-4) that he is praying for transfer TA and joining time as per existing Government orders in respect of his transfer to Medak from Liaison Cell, Secunderabad.

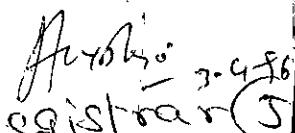
3. To-day the learned standing counsel for the respondents produced a letter addressed to him by R-2 alongwith a copy of the Factory order Part-II. From the factory order Part-II it is seen that the transfer of the applicant had been ordered in public interest and he is authorised to draw TA/DA, joining time etc., as admissible under the existing rules. It is also seen from the office order that the unavailed portion of joining time i.e., 9 days is credited to his EL account. As the prayer of the applicant in this OA has been complied with, probably the applicant ~~do not~~ ^{is not} want to attend the Court to pursue the OA.

4. In view of the above, the OA is dismissed as infructuous. No costs.


(R. Rangarajan)
Member (Admn.)

Dated : The 26th March 1996.
(Dictated in Open Court)

spr


Dy. Registrar (S)

Contd

..3..

Copy to:

1. The Chairman & (DGOF),
Director General of Ordnance,
Factories, 10A, Auckland Road,
Calcutta - 700 001.
2. The General Manager,
Ordnance Factory Project,
Yeddumailaram,
Medak District - 502 205.
3. The Controller of Accounts,
Ordnance Factory Project,
Yeddumailaram,
Medak District - 502 205.
4. One copy to A.P.Misra, Party in Person,
CAT, Hyderabad.
5. One copy to Mr.N.R.Devraj, Sr.CGSC,
CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One spare copy.

YLKR

DA 1223/95

Sept 1996

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

HON'BLE SHRI A.B.GORANTI : MEMBER(A)

HON'BLE SHRI R.Rangarajan : M(A)

DATED: 26.3.96

ORDER/JUDGMENT

M.A. NO./R.A./C.A. No.

IN

DA. NO. 1223/95

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS
DISMISSED

DISMISSED AS WITHDRAWN
ORDERED/REJECTED

NO ORDER AS TO COSTS

* * *

No. 1223/95

